

SH: 132 / 2022-23

January 06, 2023

The Chief General Manager
Corporate Finance Department
Securities and Exchange Board of India
SEBI Bhavan, Plot No C4-A, "G"Block
Bandra Kurla Complex
Bandra (E), Mumbai 400 051

Dear Sir,

Sub: Request for 'Interpretive Letter' under Clause 5 (ii) of SEBI (Informal Guidance) Scheme 2003 -reg.

A. Background

1. Dhanlaxmi Bank Ltd. is a listed company and a duly incorporated Scheduled Commercial Bank (CIN: L65191KL1927PLC000307), having its registered office at Dhanalakshmi Buildings, Naickanal, Thrissur, Kerala - 680 001 and Corporate Office at Punnamm, Thrissur, Kerala- 680 002.
2. Our Bank is proposing to raise capital through Rights Issue under SEBI (ICDR) Regulations 2018.
3. Our Bank is a professionally managed listed company without any identifiable Promoter or promoter group.
4. Objects of the Rights issue is augmentation of Tier I Capital base and not meant for financing of Capital Expenditure for a project.

B. Query

In this regard, we would request your informal guidance in the form of an Interpretive Letter under Clause 5 (ii) of the SEBI (Informal Guidance) Scheme, 2003 on the following: -

"Whether any relaxation is available to a professionally managed listed company in India without any identifiable promoter/promoter group (in this case a private sector scheduled commercial Bank) proposing a right issue with respect to minimum subscription requirement under Regulation 86 of the SEBI (ICDR) Regulations?"



C. Fee

In accordance with the provisions of the Scheme, we have made a payment Rs.25000/- (Rupees Twenty Five Thousand Only) plus applicable GST in favour of the Securities and Exchange Board of India payable at Mumbai towards the fee for the informal guidance the details of which are given below: -

Date of Payment	06 th January 2023
Mode of Payment	NEFT
Amount	Rs.25000/- (Rupees Twenty Five Thousand Only) plus applicable GST
UTR No. and Account Number to which the payment was made	UTR No. P23010607542449 to A/c. No. SEBIRCCFDINFMGUIDFEE , ICICI Bank Limited

In case of requirement of any further information/ clarification, we shall be glad enough to furnish the same.

Thanking you,

Yours sincerely,



Venkatesh. H
Company Secretary & Secretary to the Board

Dhanlaxmi Bank Limited
Dhanalakshmi Buildings,
Naickanal, Thrissur - 680 001
E-mail: Venkatesh.H@dhanbank.co.in